

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 1662**

**TO BE ANSWERED ON THE 15<sup>TH</sup> MARCH, 2023/ PHALGUNA 24, 1944 (SAKA)**

**FOREIGN FUNDS RECEIVED BY NGOs**

**1662# SHRI SATISH CHANDRA DUBEY:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) the details of the foreign funds received by Non-Governmental Organizations (NGOs) during each year since 2019, the State/UT-wise details thereof;**

**(b) the number of NGOs which have or have not provided information about their annual accounts in compliance with the norms prescribed under the law;**

**(c) whether Government has received a large number of complaints regarding the use of foreign funds by the NGOs; and**

**(d) if so, the details thereof and the NGO-wise and State-wise details of the action taken against these NGOs?**

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NITYANAND RAI)**

**(a): Details are enclosed as Annexure –I.**

**(b): As on 10/03/2023, FCRA registration certificate of 16383 number of Associations is valid, out of which 14966 number of Associations have submitted mandatory Annual Returns for FY 2021-22 under the Foreign Contribution (Regulation) Act, 2010.**

**(c) and (d): Some complaints had been received in the past regarding mis-utilization or diversion of foreign contributions by the FCRA registered Associations. Such complaints are dealt as per provisions of the Act and rules made thereunder.**

**Annexure - I**

Annexure to Rajya Sabha Unstarred Question No. 1662 regarding "Foreign Funds received by NGOs" for answer on 15.03.2023.

State-wise receipt of Foreign Contribution by FCRA associations:-

SI.No.	State/UT	FC received during the FY 2019-20 (in Crore Rs.)	FC received during the FY 2020-21 (in Crore Rs.)	FC received during the FY 2021-22 (in Crore Rs.)
1	Andaman & Nicobar Islands	2.52	3.68	2.49
2	Andhra Pradesh	1017.15	954.57	950.09
3	Arunachal Pradesh	12.57	21.71	27.50
4	Assam	162.48	165.18	197.53
5	Bihar	226.08	217.37	229.96
6	Chandigarh	39.19	19.15	20.08
7	Chhattisgarh	48.39	52.13	71.76
8	Dadra & Nagar Haveli	4.12	2.43	2.42
9	Delhi	4250.69	3904.53	5802.62
10	Goa	34.58	43.85	55.19
11	Gujarat	763.52	904.45	1495.71
12	Haryana	82.09	68.89	106.71
13	Himachal Pradesh	228.61	215.96	233.39
14	Jammu & Kashmir	49.85	55.93	55.76
15	Jharkhand	130.72	130.31	162.60
16	Karnataka	1792.83	2291.33	3140.73
17	Kerala	867.83	913.21	974.08
18	Madhya Pradesh	220.06	242.63	268.31
19	Maharashtra	1549.57	1826.95	2178.85
20	Manipur	35.35	50.97	60.08
21	Meghalaya	59.64	67.56	78.35
22	Mizoram	2.63	2.67	15.05
23	Nagaland	48.94	46.67	57.18
24	Orissa	289.87	249.98	288.02
25	Pondicherry	27.37	29.34	25.63
26	Punjab	171.11	140.83	207.29
27	Rajasthan	158.39	179.23	285.09
28	Sikkim	9.04	6.51	7.46
29	Tamil Nadu	2162.43	2134.06	2507.23
30	Telangana	623.75	815.45	1114.44
31	Tripura	10.74	11.63	12.37
32	Uttar Pradesh	372.69	361.84	375.39
33	Uttarakhand	124.08	129.46	170.24
34	West Bengal	727.16	798.18	905.50

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